## HIGH COURT OF UTTARAKHAND, NAINITAL

## **NOTIFICATION**

No. 303 /UHC/VIII-(a/b)-2/2018/Stationery

Dated: November 2, 2019

Pursuant to the Government Notification No. 999(1)/xxxi(15)G/19-31( $\alpha$ 0)/2015 dated 19<sup>th</sup> November, 2019, issued U/s 25 Negotiable Instrument Act. 1881 (Act of 26, 1881), The Hon'ble High Court of Uttarakhand has been pleased to declare 22/11/2019 (Friday) as a holiday in the Subordinate Courts in Roorkee, District Hardwar on account of General Election – 2019 of Nagar Nigam, Roorkee, District Hardwar.

By order of the Hon'ble Court

Sd/-(Hira Singh Bonal) H.J.S. Registrar General

No. 7-563 /UHC/ Stationery/2019

Dated: November 21,52019

Copy forwarded for information and necessary action to:-

- 1. Secretary General, Supreme Court of India, New Delhi.
- 2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi
- 3. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 4. Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
- 5. P.P.S. to Hon'ble the Chief Justice.
- 6. P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
- 7. Advocate General, Government Advocate / Chief Standing Counsel.
- 8. All the Registrar General of all High Courts.
- 9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
- 10. Member-Secretary, State Legal Services Authority, Nainital.
- 11. District Judge, District Hardwar, Uttarakhand.
- 12. Principal Judge / Judges Family Courts, Uttarakhand.
- 13. Assistant Solicitor General, Union of India.
- 14. Additional Chief Standing Counsel, U.P.
- 15. President, High Court Bar Association, Nainital.
- 16. All the Registrars of the Court.
- 17. Joint Registrars of the Court.
- 18. All the Deputy Registrars/ Assistant Registrars/ Section Officers/ Librarian/ Protocol Officer/ Management Officer of the Court.
- 19. Head P.S./ Head B.S. of the Court.
- 20. OIC/ NIC & System Analyst of the Court with the request to upload this notification in the official website of High Court of Uttarakhand.
- 21. Dispensary, High Court of Uttarakhand.
- 22. Security Officer, High Court of Uttarakhand.
- 23. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
- 24. Guard File.
- 25. Notice Board.

(Shadab Bano) H.J.S

Registrar (Inspection)